

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 71 OF 2016**

**Dated: 31<sup>st</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tata Power Delhi Distribution Ltd.**

**...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **24.01.2018.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/ss*